

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 81/94

Thursday, this the 13th day of January, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T Biju Kumar, Ganapathy Palackal
Kizhakkekara, Kottarakkara. .. Applicant

(By Advocate Mr DV Radhakrishnan)

vs.

1 Sub Divisional Inspector (Postal)
Kottarakkara.

2 Employment Officer
Town Employment Exchange,
Kottarakkara.

.. Respondents

(By Advocate Mr G Kochunni Nair, Sr CGSC for R-1)

(Advocate Mr D Sreekumar, G.P. for Respondent-2)

O R D E R

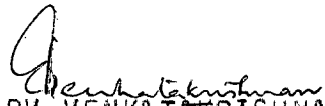
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

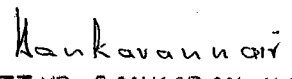
Applicant is aggrieved by the prescription of a cut off date, for registration with the Employment Exchange. Because of that, his candidature is not being considered for appointment as Extra Departmental Packer, Pulamon P.O.

2 This Tribunal has held time and time again, that prescription of cut off date is illegal. Following the decisions, we direct Respondent-1 to consider the candidature of applicant for the post aforementioned, without insisting on sponsorship by the Employment Exchange.

3 Application is disposed of. No costs.

Dated the 13th January, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN